

truck chassis from Telcos for which they demanded about Rs. 8,000 per chassis more than the price paid to them in 1957. As the price demanded was considered unreasonable, the proposal for the purchase of the trucks from Telcos was dropped.

(c) According to Telcos, the increase in price asked for by them was due to increase in cost of chassis in Germany and of indigenously manufactured parts and also because of loss suffered by them and some other factors in the previous contract.

Shri S. M. Banerjee: May I know whether it is a fact that TELCO agreed to reduce the price at a time when an agreement was reached between the firm of MAN and the ordnance factories about the manufacture of trucks in the ordnance factories?

The Minister of Defence (Shri Krishna Menon): That position does not arise. In the negotiations TELCO agreed to reduce the price by somewhere about, subject to correction, Rs. 600 or Rs. 800—not anything appreciable. If any observation has been made or the figures mentioned after the arrangements have been made, that has nothing to do with that transaction and the Ministry has had no offers.

Shri S. M. Banerjee: May I know whether the trucks were also supplied by Hindustan Motors and Premier Automobiles to the Defence Ministry, and if so, whether it is a fact that these prices were 50 per cent. higher than those to buyers other than the Defence Ministry?

Shri Krishna Menon: Government is quite willing to give the information if the hon. Member puts down a separate question.

Shri S. M. Banerjee: Now that we have decided to manufacture the trucks, may I know what will be the cost per truck manufactured in the ordnance factories, whether it will be less than TELCO?

Shri Krishna Menon: That also does not arise from the question,—that is if he wants accurate figures, but it will be far less than what TELCO asked for.

Shri T. B. Vittal Rao: Do the Government consider the price of Rs. 31,000 paid in 1957 to be a fair price or an abnormal price?

Shri Krishna Menon: Government must have considered it a fair price, that is presumably why they paid it.

दिल्ली में झुगियों और झोंपड़ियों सम्बन्धी
समिति

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* १८६०. { श्री भक्त बर्दान :
श्री सिद्धवंश्या :
श्री राम कृष्ण गुप्त :

क्या गृह-कार्य मंत्री १७ दिसम्बर, १९५८ के अतारांकित प्रश्न संख्या १९९५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि दिल्ली में झुगियों और झोंपड़ियों की समस्या की जांच करने के लिये नियुक्त की गई समिति ने अपने कार्य में अब तक क्या प्रगति की है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री दातार) : कमेटी ने अपनी रिपोर्ट दे दी है। रिपोर्ट में की गई सिफारिशों पर विचार किया जा रहा है।

An Hon. Member: In English also.

Shri Datar: The Committee has submitted its report. The recommendations made in the report are under consideration.

श्री भक्त बर्दान : मैं यह जानना चाहता हूँ कि इस कमेटी की रिपोर्ट सदन की मेज पर कब रखी जायेगी। कम से कम इस समय मंत्री जी क्या यह बताने की कृपा करेंगे कि इस कमेटी की मुख्य रूप से क्या सिफारिशें हैं ?

Shri Datar: At this stage it is not proper to disclose what the recommendations are. Government are considering them. After Government

have taken a decision, the question that the hon. Member has raised will be duly considered.

श्री भक्त बर्मान : मैं यह जानना चाहता हूँ कि यह रिपोर्ट गवर्नमेंट के हाथों में किस तारीख को आई और कब तक इस बारे में फैसला हो जायेगा ?

Shri Datar: This report was received in the last month, and within one month more Government will come to a decision.

श्री भक्त बर्मान क्या शासन के ध्यान में यह बात आई है कि पिछले कुछ वर्षों के अन्दर इन शोपडियों की संख्या में बढ़ोतरी होती जा रही है जोकि राजधानी के लिये एक कलक की बात है। क्या इस सम्बन्ध में शीघ्रता से कोई निर्णय किया जायेगा ताकि उस पर अमल किया जा सके ?

Shri Datar: Government are anxious to take decisions and implement them as early as possible.

Shri Ram Krishan Gupta: May I know whether it is a fact that these *jhuggies* and *jhoppies* are being removed?

Shri Datar: In some cases they are being demolished, but the number of such demolitions is not very large. Only those which appear to have been very recently constructed are being demolished.

श्री भ० शी० बिष : क्या गवर्नमेंट बताने की कृपा करेगी कि ये शोपडियां स्थायी रूप से बनी हुई हैं या अस्थायी रूप से बनी हुई हैं ?

Shri Datar: All these *jhuggies* and *jhoppies* arise all of a sudden. They are only of a temporary character.

डा० मेलकोडे : मैं यह जानना चाहता हूँ कि इन शोपडियों को हटाने के बाद यहाँ जो लोग रहते हैं उन के लिये दूसरा क्या इन्तिजाम किया जायेगा ?

Shri Datar: That question will have to be considered—whether there are any equities at all in their favour.

श्री बाबूपेयी क्या सरकार ने इस बात का पता लगाने का प्रयत्न किया है कि इस प्रकार की शोपडियों की संख्या कितनी है और उन में कितने व्यक्ति निवास करते हैं ?

Shri Datar: Government propose to have a survey of this.

श्री रामसिंह भाई चर्मा : जब तक ये शोपडिया नहीं उठाई जाती, क्या तब तक के लिये वहाँ रहने वालों के लिये अस्थायी तौर पर रास्ते और पानी की व्यवस्था करने का प्रयत्न किया जायेगा ?

Shri Datar: Government would consider the whole question when decisions are taken.

श्री भक्त बर्मान : मैं यह जानना चाहता हूँ कि शासन ने जो समिति नियुक्त की थी, क्या उस ने इस बात का पता लगाया कि जो लोग इन शोपडियों में रहते हैं, वे देश के किन भागों से आते हैं, किन कारणों से आते हैं और इन शोपडियों में किन कारणों से रहते हैं ?

Shri Datar: All these questions will have to be considered.

Refusal to accept "Padma Bhushan"

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Shri Raghunath Singh:
Shri Aurobindo Ghosal:
Shri Muhammed Elias:
*1863. Shri Subman Ghose:
Shri Tridib Kumar
Chaudhuri:
Shri Bimal Ghose:

Will the Minister of Home Affairs be pleased to state:

(a) whether any person from West Bengal has refused to accept the award of "Padma Bhushan"; and

(b) if so, what is his name and the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar):
(a) Yes.